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W.P(C)No. 166 OF 2004

ITEM No.1

Court No. 3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.166/2004

GAGAN SETHI

Petitioner (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

(With Appln(s). for ex-Parte stay and Office Report)

Date : 20/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI

HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)Mr. Rajiv Nanda, Adv.

For Respondent (s)

For Union of IndiaMr. N.N. Goswami, Sr. Adv.

Mr. Hemant Sharma, Adv.

Ms. Sunita Sharma, Adv.

Mr. Kiran Bhardwaj, Adv.

Ms. Varuna Bhandari Gugnani, Adv.

Mr. D.S. Mahra, Adv.

For Medical Council of

IndiaMr. Maninder Singh, Adv.

Ms. Pratibha M. Singh, Adv.

Mr. Kritiman Singh, Adv.

Mr. Angad Mirdha, Adv.

Mr. Ankur Talwar, Adv.

UPON hearing counsel the Court made the following

O R D E R

W.P. (C) NO. 190/2004 is taken on board being an identical matter.

Issue notice on the civil writ petitions.

The learned counsel for the Medical Council of India and the Union of India present in the Court are requested to take notice which they do.

Tag with WP(C) No. 604/2002 and connected matters.

KALYANI

(RADHA R. BHATIA)

COURT MASTER